

ANDAMAN & NICOBAR ADMINISTRATION
SECRETARIAT

Port Blair dated the 13th Oct. : 1989.
2nd Nov.

NOTIFICATION

No. /No. 1-467/86-TW. In exercise of the powers conferred by Sub-Section (1) of section 3 of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 (No. 3 of 1956) the Lieutenant Governor (Administrator) Andaman and Nicobar Islands hereby makes the following amendment to the Administration's Notification No. ANPATR/3 (1)/ 1 dated 2nd April, 1957 as published in Andaman and Nicobar Gazette, Extraordinary No. 3 dated the 2nd April, 1957 and as subsequently amended, namely :-

AMENDMENT

In the said Notification at the end of clause (a) the following shall be inserted :-
" and New Survey No. 2265/5 area measuring 1000 Sq. Metres situated at Aberdeen Village, Port Blair, Andaman District. "

By order

Sd/-

(A.C. Kher)
Secretary (Tribal Welfare)

Copy to :-

1. The Manager, Govt. Press, Port Blair, with request that the Notification may be Published in the Extra ordinary Gazette of A & N Islands & 20 copies may be supplied to the Directorate of Tribal Welfare in the Secretariat.
2. The Deputy Commissioner, Andamans District, Port Blair
3. The Deputy Commissioner, Nicobars District, Car Nicobar
4. The Inspector General of Police, A & N Islands, Port Blair
5. The Asst. Secretary (Law) A & N Administration, Port Blair
6. The Publicity Officer, A & N Administration, Port Blair with the request that a suitable news items may be published in the "Daily Telegrams."
7. The Hindi Cell, Secretariat, with the request that the notification may be translated into Hindi and the same be sent to the Directorate of Tribal Welfare.
8. The Legal Section, Secretariat, Port Blair.